

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF [*Name of Corporate Debtor*]

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	GODDESS TEXTILES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	05/12/2014
3.	Authority under which corporate debtor is incorporated / Registered	ROC Coimbatore
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17111TZ2014PTC020934
5.	Address of the registered office and principal office (if any) of corporate debtor	NO.1/192, APPANAICKANPATTI PUDUR ROAD KALANGAL POST, SULUR, Coimbatore, COIMBATORE, Tamil Nadu, India, 641402
6.	Date of closure of Insolvency Resolution Process	01.06.2025, deemed to have been continued till the date of Liquidation Order on 18.09.2025.
7.	Liquidation commencement date of corporate debtor	18/09/2025
8.	Name and registration number of the insolvency professional acting as liquidator	E.SANTHANALAKSHMI IBBI/002/IP-N00831/2019-2020/12661
9.	Address and e-mail of the liquidator, as registered with the Board	E.SANTHANALAKSHMI INSOLVENCY PROFESSIONAL CIRP.GODDESSTEXTILES@GMAIL.COM Mob: 9941465504
10.	Address and e-mail to be used for correspondence with the liquidator	E.SANTHANALAKSHMI INSOLVENCY PROFESSIONAL ADIRATI HOME NO. 1520B, 15TH MAIN ROAD, RAM NAGAR SOUTH, MADIPAKKAM, CHENNAI – 600091 CIRP.GODDESSTEXTILES@GMAIL.COM
11.	Last date for submission of claims	24.10.2025

Notice is hereby given that the National Company Law Tribunal, CHENNAI BENCH has ordered the commencement of liquidation of the GODDESS TEXTILES PRIVATE LIMITED on 18-09-2025 [*date of passing of order of liquidation under section 33 of the Code*] Order received by liquidator on 25-09-2025.

The stakeholders of GODDESS TEXTILES PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 24-10-2025, to the Liquidator at the address mentioned against **item No.10.**

The Financial Creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of Liquidator : E.SANTHANALAKSHMI

Date and place: : 28-09-2025 CHENNAI, TAMILNADU



The UAE–India Business Council (UIBC) has taken decisive steps to broaden and deepen the bilateral economic partnership forged under the Comprehensive Economic Partnership Agreement (CEPA). Moving beyond the national-level framework, the council is now focusing on sub-national linkages and grassroots facilitation to ensure that CEPA’s benefits are felt more widely across industries and regions.

As part of this drive, the UIBC has entered into a series of strategic agreements with prominent regional chambers of commerce across India. These include the Bombay Industries Association, the Calicut Chamber of Commerce & Industry, and the Gujarat Chamber of Commerce & Industry. By partnering with such state- and city-based trade bodies, the council aims to leverage the distinctive industrial and service-sector strengths of different regions, thereby translating CEPA’s broad provisions into concrete, localised opportunities.

The initiative also extends to the services sector, a key engine of

Tally to automate Indian Bank’s MSME e-payment

Tally Solutions Pvt Ltd., India’s leading business management software company, has announced a strategic partnership with Indian Bank, one of the country’s foremost public sector banks, to simply and automate bulk e-payment for MSMEs.

It enable seamless and secure e-payment capabilities over IND Cash Optima for businesses using TallyPrime. This collaboration marks a significant step toward strengthening digital financial operations for Indian enterprises, especially MSMEs, by tightly integrating accounting and banking functions into one cohesive platform.

The integration allows Indian Bank customers to now record, pay, reconcile, and inform their vendors seamlessly--saving time, reducing errors, and staying in full control of their cash flows, according to a press release here today.

By uniting two of the most trusted names in their respective domains--technology-driven business management and banking--this partnership is set to create significant value for SMEs, empowering them with greater efficiency, security, and ease in managing financial operations.

RBI to roll out real-time cheque clearance from Oct 4

From October 4, the two-day wait for a cheque to clear will become history. The Reserve Bank of India (RBI) has announced a major reform in the Cheque Truncation System (CTS), shifting from end-of-day batch processing to a continuous, near real-time model.

How it will work

Under the new system, all cheques deposited between 10 a.m. and 4 p.m. will be scanned and transmitted instantly to the central clearing house. From there, the cheque images will be sent continuously to the drawee banks, rather than waiting for the traditional end-of-day cycle.

Drawee banks will have until 7 p.m. to confirm whether a cheque is honoured or dishonoured. The RBI has clarified that if no response is given by the deadline, the cheque will automatically be treated as approved. This automatic “deemed approval” ensures that delays or technical lapses do not stall the process.

Starting at 11 a.m., and on the hour every hour until 7 p.m., the clearing house will calculate the net balances owed between banks. Only positively confirmed or deemed-approved cheques will be included in the settlement. Dishonoured cheques will be excluded.

After each hourly settlement, banks will receive detailed statements and must credit customers’ accounts within one hour of settlement, subject to routine security checks. In practice, this means that someone depositing a cheque at midday could see funds in their account well before the end of the day.

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF

GODDESS TEXTILES PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of corporate debtor	GODDESS TEXTILES PRIVATE LIMITED
2. Date of incorporation of corporate debtor	05/12/2014
3. Authority under which corporate debtor is incorporated / registered	ROC - Coimbatore
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor.	U17111T22014PTC020934
5. Address of the registered office and principal office (if any) of corporate debtor	No.1/192, Appanaickanpatti, Pudur Road, Kalangal Post, Sulur, Coimbatore-641402, Tamil Nadu, India
6. Date of closure of Insolvency Resolution Process	01/06/2025, deemed to have been continued till the date of Liquidation Order on 18/09/2025
7. Liquidation commencement date of corporate debtor	18/09/2025
8. Name and registration number of the insolvency professional acting as liquidator	E. SANTHANALAKSHMI IBBI/002/JP-N00831/2019-2020/12661
9. Name, e-mail and mobile no. of the liquidator	E. Santhanalakshmi cirp.goddess textiles@gmail.com 99414 65504
10. Address and e-mail to be used for correspondence with the liquidator	E. Santhanalakshmi Liquidator Adirali Home, No. 1520B, 15th Main Road, Ram Nagar South, Madipakkam, Chennai - 600 091 cirp.goddess textiles@gmail.com
11. Last date for submission of claims	24.10.2025

Notice is hereby given that the National Company Law Tribunal, CHENNAI BENCH has ordered the commencement of liquidation of GODDESS TEXTILES PRIVATE LIMITED on 18-09-2025 [date of passing of order of liquidation under section 33 of the Code], order received by liquidator on 25-09-2025. The stakeholders of GODDESS TEXTILES PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 24-10-2025 to the Liquidator at the address mentioned against item No.10 above.

The Financial Creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Date: 28.09.25

Place: Chennai

Name of the Liquidator

E. SANTHANALAKSHMI

Goddess Textiles Private Limited

India’s export growth. UIBC has signed a dedicated pact with the Services Export Promotion Council (SEPC) to boost collaboration across vital services segments such as information technology, healthcare, logistics and professional services. This agreement is designed to help Indian service providers gain easier access to UAE markets, while encouraging Emirati investors to explore India’s emerging hubs for innovation and skilled workforce.

By institutionalising these local-

level partnerships, the UIBC hopes to create a more dynamic and inclusive platform for businesses of all sizes - especially small and medium enterprises (SMEs) - to tap into CEPA’s benefits. In doing so, the council is positioning itself as a bridge not only between the two Governments but also between regional business communities, paving the way for stronger supply-chain integration, greater investment flows, and sustained employment generation on both sides.

The integration allows Indian Bank customers to initiate and manage payments directly from TallyPrime. With payments recorded seamlessly in TallyPrime and exported seamlessly, the businesses initiate them directly through IND Cash Optima.

This ensures perfect alignment between accounting records and payment initiation thereby, minimising errors, saving valuable time for finance teams, and transforming what was once a fragmented, error-prone process into a streamlined and integrated workflow.

L&T, Siemens to advance Industrial IOT

L & T Technology Services today announced expanded partnership with Siemens Limited, an official statement said. This collaboration aims at advancing Machine & Line Simulation and Industrial Internet of Things (IIoT) technology, setting a new benchmark for innovation with LTTS’ Sustainability Segment encompassing process engineering, discrete manufacturing, and industrial products.

The LTTS (L&T Technology Services) Sustainability Segment focuses on delivering engineering services and solutions that help industries reduce their environmental footprint and achieve sustainability goals.

” Our collaboration with Siemens underscores a shared vision of driving AI-powered innovation and operational excellence across industrial ecosystems. By focusing on robust solutions such as Machine & Line simulation and IIoT Technology, we are

empowering industries to achieve greater agility, actionable insights, and measurable business outcomes,” said Alind Saxena, President & Executive Director of Mobility and Tech, L&T Technology Services.

Now, LTTS will utilize the digital technology portfolio of Siemens Limited to deliver simulation-driven automation and IIoT-enabled solutions for diverse sectors, including automotive and transportation, industrial products, and process and plant engineering.

Suprakash Chaudhuri, Head of Digital Industries of Siemens Limited, said, ” At Siemens, we believe that partnerships are the cornerstone of the digital transformation journey for Indian enterprises. By combining deep domain expertise with cutting-edge digital solutions, we can co-create scalable, future-ready innovations that empower industries to thrive in a rapidly evolving world.

Major transformation in India’s FTA policy

India’s trade policy is undergoing a major transformation, marked by the conclusion and active negotiation of several high-impact Free Trade Agreements (FTAs). These agreements are positioned at the heart of New Delhi’s broader strategy to deepen global market access, attract foreign investment, and strengthen supply-chain resilience across critical sectors.

One of the most significant developments is the India–UK Free Trade Agreement, finalized in May 2025 after multiple rounds of intense negotiations. This landmark pact is projected to increase annual bilateral trade by nearly £25.5 billion, a figure that underscores its potential to reshape economic ties between the two nations. The agreement goes beyond tariff reduction, eliminating duties on almost 99 per cent of Indian exports and 90 per cent of UK exports. It also covers services trade and workforce mobility - key priorities for India’s skilled labour force and the UK’s services-driven economy. The deal is expected to open up new opportunities for Indian textiles, pharmaceuticals, and IT services while giving British manufacturers and investors greater access to India’s fast-growing market.

Complementing this achievement is the India–EFTA Trade and Economic Partnership Agreement (TEPA), signed in March 2024 with the European Free Trade Association comprising Iceland, Liechtenstein, Norway, and Switzerland. This pact represents a strategic diversification of India’s trade ties within Europe. EFTA has committed to facilitating \$100 billion in Foreign Direct

Investments (FDI) in India over the next 15 years, a move expected to create one million direct jobs. Beyond investments, the agreement emphasizes technology transfer, green energy collaboration, and intellectual property cooperation, giving India a competitive edge in high-value sectors.

Together, these deals highlight India’s transition from a primarily goods-exporting nation to a more comprehensive trade partner offering services, innovation, and workforce expertise. They also signal a shift in India’s approach from reactive trade policies to proactive, market-shaping strategies. If effectively implemented, these FTAs could significantly expand India’s global economic footprint, creating long-term benefits for businesses, workers, and investors alike.

Consumer economy surges amid digital boom: Report

India’s consumer economy is undergoing a transformative phase, running parallel to the country’s industrial activities. According to a recent FICCI-Deloitte report, online retail is projected to surge from USD 75 billion in 2024 to USD 260 billion by 2030, effectively doubling its share of overall retail from 7 per cent to 14 per cent. This growth reflects a major structural shift in India’s consumption patterns, driven by rapid digital adoption.

The rise of Gen Z as a significant spending demographic, combined with widespread smartphone penetration and deeper internet connectivity, is reshaping the consumer landscape. Notably, Tier II and Tier III cities now account for over 60 per cent of e-commerce transactions, underlining the increasing importance of digital inclusion in broadening the consumer base across smaller towns and semi-urban areas.

Quick commerce, in particular, is experiencing explosive growth at 70–80 per cent annually, positioning India as the world’s fastest-growing market in this segment. Categories such as electronics, fashion, and groceries are expected to dominate in the coming years, buoyed by the expansion of India’s middle class, which is projected to comprise 60 per cent of the population by 2047.

Investor sentiment mirrored the positive trends in the consumer economy, with the stock markets recording gains. The Sensex closed 213 points higher at 81,857.84, while the Nifty rose 69.90 points to 25,050.55 on Wednesday. Over the past week, both benchmarks have climbed more than 2 per cent, reflecting optimism surrounding proposed GST reforms and stable global economic cues. Analysts noted that Nifty’s decisive move past the 25,000 mark has strengthened market confidence, with domestic investor inflows continuing to support valuations. IT and FMCG stocks led the rally, though experts warned that global uncertainties, including U.S. tariffs and sanctions on Russian crude, could affect market sentiment in the near term.

Together, these trends signal a broad-based economic recovery. While the industrial sector shows resilience despite some energy-related constraints, the digital economy is expanding at record speed, and capital markets

SMFG Grihashakti

Corporate Off. : 503 & 504, 5th Floor, G-Block, Inspire BKC, BKC Main Road, Bandra Kurla Complex, Bandra (E), Mumbai - 400051. Regd. Off. : Commerzone IT Park, Tower B, 1st Floor, No. 111, Mount Poonamallee Road, Porur, Chennai - 600116, TN

SMFG India Home Finance Co. Ltd.

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-AUCTION SALE NOTICE OF 15 DAYS FOR SALE OF IMMOVABLE ASSETS UNDER THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 READ WITH PROVISION TO RULE 9(1) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002.

Notice is hereby given to the **Public in General** and in particular to the Borrower(s) and Guarantor(s) that the below listed immovable properties ("Secured Assets") mortgaged / charged to the Secured Creditor, the Possession of which has been taken by the **Authorised Officer of SMFG India Home Finance Co. Ltd.** (hereinafter referred to as SMHFC) ("**Secured Creditor**"), will be sold on "**As is where is**", "**As is what is**" and "**Whatever there is**" on the date and time mentioned herein below, for recovery of the dues mentioned herein below and further interest and other expenses thereon till date of realization, due to **SMHFC** Secured Creditor from the Borrower(s) and Guarantor(s) mentioned herein below.

Sl. No.	Name of the Borrower(s) / Guarantor(s) LAN	Description of the Properties	Reserve Price : Earnest Money Deposit :	Date & Time of E-Auction	Date of EMD Submission
1.	Lan No. 603239211488750 1. Muniyandi R 2. Jothilakshmi M	All the Part and Parcel of Property in Gopichettipalayam Registration District, Nambiyur Sub-Registration District, Gopichettipalayam Taluk, Presently Nambiyur Taluk, Emmampoundi Village-B, in New S.F. No.89/1 (Old S.F.No.93) an extent of 0.72/0 Hecior, in this an extent of 0.31 acres, and New S.F.No.89/3 (Old S.F.No.83 an extent of 1.86 acres) an extent of 0.75.5 Hecior, and New S.F.No.89/4 and extent of 2.19.0 Hecior (Patta No.1226) in this an extent of 0.58 acres. (Item No.1) and S.F.No.89/4 an extent of 2.70-1/2 acres (Item No.2), totally an extent of 6.87-1/2 acres of lands were converted into a Layouts, named as "Golden Avenue Extension", in this Southern Portion of Plot No.99, with an extent of 1000 Sq.ft., together with building situated at within the following Boundaries. North by One party of land in North Portion of Plot No.99, South by 23 Feet East-West Layout Road, East by Plot No. 100, West by 30 Feet North-South layout Road	Rs. 9,00,000/- Rs. 90,000/-	15.10.2025 at 11.00 AM to 01.00 PM	14.10.2025

Details terms and conditions of the sale are as below and the details are also provided in our/secured creditor's website at the following link website address (<https://BidDeal.in> and <https://www.grihashakti.com/pdf/E-Auction.pdf>) The Intending Bidders can also contact : Madhusudan G, on his mobile no. +91 99404 44937, email id:Madhusudan.G@grihashakti.com and Mr. Niloy Dey, on his Mob. 9920697801, E-mail : Niloy.Dey@grihashakti.com

Place : Gopichettipalayam, Tamil Nadu

Date : 25.09.2025

Sd/ Authorized Officer, SMFG INDIA HOME FINANCE CO. LTD.

SMFG Grihashakti

Corporate Off. : 503 & 504, 5th Floor, G-Block, Inspire BKC, BKC Main Road, Bandra Kurla Complex, Bandra (E), Mumbai - 400051. Regd. Off. : Commerzone IT Park, Tower B, 1st Floor, No. 111, Mount Poonamallee Road, Porur, Chennai - 600116, TN

SMFG India Home Finance Co. Ltd.

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-AUCTION SALE NOTICE OF 30 DAYS FOR SALE OF IMMOVABLE ASSETS UNDER THE SECURITISATION AND RECONSTRUCTION OF FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT, 2002 READ WITH PROVISION TO RULE 8(6) OF THE SECURITY INTEREST (ENFORCEMENT) RULES, 2002.

Notice is hereby given to the **Public in General** and in particular to the Borrower(s) and Guarantor(s) that the below listed immovable properties ("Secured Assets") mortgaged / charged to the Secured Creditor, the Possession of which has been taken by the **Authorised Officer of SMFG India Home Finance Co. Ltd.** (hereinafter referred to as SMHFC) ("**Secured Creditor**"), will be sold on "**As is where is**", "**As is what is**" and "**Whatever there is**" on the date and time mentioned herein below, for recovery of the dues mentioned herein below and further interest and other expenses thereon till date of realization, due to **SMHFC** Secured Creditor from the Borrower(s) and Guarantor(s) mentioned herein below.

Sl. No.	Name of the Borrower(s) / Guarantor(s) LAN	Description of the Properties	Reserve Price : Earnest Money Deposit :	Date & Time of E-Auction	Date of EMD Submission
1.	Lan No. 603207210257717 1. Raoshoksingh v. 2. Kusum Kanwar 3. Bhavani Exports	Schedule - A : All the part and parcel of the property situated at Tirupur Registration Distict, Thottipalayam Sub Registration District, Tirupur North Taluk, Tirupur Municipality limits ward No.20, Thottipalayam Village S.F.No.233/ Punja acres 5.48, S.F.No.246 Pu.Ac.3.39, S.F.No.247 Pu.Ac.6.74 resurvey No.247/ IA Pu. Ac.1.25.0, S.F.No.247/2 PU. AC.1.10.0,S.F.No.247/3 Pu.Ac.0.38.0 S.F.No.232, (part) Pu.Ac.5.48 in this Pu. Ac.2.62 totally Pu.Ac. 18.23 formed a layout named as "NANIAPPA NAGAR VEETU VASATHI SANGHAM" government approval No. L.P.R. (CPN) No.361/86 with layout plan Thottipalayam village, S.F.No.247 the above layout plan site No.B.29 vacant land with building D.No.556/3A, New Assessment No.032/02/22648, D.No.556/3B, New Assessment No.032/020/02620, and D.No.556/3C, new Assessment No.032/020/02621 property bounded as follows: North of Site No.28, East of Site No.20, South of Site No.30, West of 20 feet South-North road In this East West on the North 65 ft, East West on the South 65 ft, North South on the West 40 ft, North South on the East 40 ft, property admeasuring 2800 Sq.ft. land along with all floor building and rights over the layout roads for ingress and egress with usual pathway rights to use the roads and all other appurtenances attached thereto. The above property at present situated in S.F.No.233/1 Patta No.2027, situated in Nanjappa nagar.	Rs 1,35,00,000/- Rs 13,50,000/-	30.10.2025 at 11.00 AM to 01.00 PM	29.10.2025

Details terms and conditions of the sale are as below and the details are also provided in our/secured creditor's website at the following link website address (<https://BidDeal.in> and <https://www.grihashakti.com/pdf/E-Auction.pdf>) The Intending Bidders can also contact : Madhusudan G, on his mobile no. +91 99404 44937, email id:Madhusudan.G@grihashakti.com and Mr. Niloy Dey, on his Mob. 9920697801, E-mail : Niloy.Dey@grihashakti.com

Place : Tirupur, Tamil Nadu

Date : 25.09.2025

Sd/ Authorized Officer, SMFG INDIA HOME FINANCE CO. LTD.

ஆண்களுக்கான புது ரக வேட்டிகள், சட்டைகள்:

ராம்ராஜ் காட்டன் அறிமுகம்

திருப்பூர், செப். 28 -
பண்டுகைக் காலத்தைத்
முன்னிட்டு, பாரம்பரிய இந்திய
உடைகளில் முன்னணி பிராண்டான
ராமராஜ் காட்டன் நிறுவனம்,
"கிராண்ட் பெஸ்ட்டிவ் கலெக்ஷன்ஸ்"
என்ற பெயரில் ஆண்களுக்கான புது
சர வேட்டிகள் மற்றும் சட்டைகளை
அறிமுகம் செய்துள்ளது.

பிரத்யேக

வடிவமைப்புகள்:

இந்தப் பதிய ஆடை ரகங்களில்
சுயம்வரா கிராண்ட், பரிணயம்
கிராண்ட், சங்கல்பம் கிராண்ட்
மற்றும் கெல் செட் ஆகியவை
இடம்பெற்றுள்ளன. பண்டிகையைக்
கொண்டிருும் அதே வேளையில்,
கலாச்சாரத்தின் மீது ஆர்வம்
கொண்ட ஆண்களுக்காக, இந்த
கொட்டிச் சட்டைகள் மிகுந்த
நேர்த்தியுடனும் அழகாகவும்
வடிவமைக்கப்பட்டுள்ளன. இவை
அணிபவர்களுக்கு ஒரு கம்பீரமான
தேற்றத்தை அளிக்கும்.
இந்த ஆடைகளை ஜாக்கார்டு
வடிவமைப்புகள், தங்க நிற பார்க்கர்



அல்லது சட்டையின் நிறத்திற்கு ஏற்ற
வேட்டிகள் எனத் திருமணங்கள்,
பண்டிகைக் காலங்கள் மற்றும்

கலாச்சார நிகழ்வுகளுக்கு ஏற்ற வகையில் அம்சங்கள் உள்ளன. இந்தப் புதிய தொகுப்புகள் ஒவ்வொன்றும் பாரம்பரியம், பெருமை மற்றும் கொண்டாட்டத்தின் அடையாளமாக இருக்கும் என்று நிறுவனம் தெரிவித்துள்ளது.

சுயம்வரா கிராண்ட் மற்றும்
பரிணயம் கிராண்ட்: இந்த செட்களில்
ஒரு சட்டை, வேட்டி மற்றும் துண்டு
ஆகியவை இடம்பெற்றுள்ளன.
இவை மிகுந்த கலை நயத்துடன்
சுயாரிக்கப்பட்டு உள்ளன.

லக்ஸ் செட்: இதில் 100 சதவீத பருத்திச் சட்டைகளுடன், ஜாக்கார்டு வடிவமைப்பு வேட்டிகள் உள்ளன.

சங்கல்பம் கிராண்ட் செட்: இது
பாரம்பரிய வேட்டி மற்றும் தங்க
டிஷ்யூ ஜாக்கார்டு சட்டையுடன்
வருகிறது.

இந்தத் தொகுப்புகள் ஸ்கைப்ஸ், ஷட்டில் கிரே, ப்ரெஷ் பீச், சாண்ட் ஸ்டோன், காப்பர், கோல்ட், மோஸ் கிரீன், ரோஸ் கோல்ட் போன்ற பல்வேறு வண்ணங்களில் கிடைக்கின்றன.

நிறுவனர் கே.ஆர்.

நாகராஜன் பெருமிதம்:

புதிய ரகங்கள் குறித்து ராமராஜன்
காட்டும் தலைவர் கே.ஆர்.
நாகராஜன் பேசுகையில், "கடந்த
பல ஆண்டுகளாக, நாங்கள் நமது
சுதேசி பாரம்பரியத்தை நவீன
விரும்பங்களாக ஏற்ப மாற்றி வழங்கி
வருகிறோம். எங்கள் கிரான்ட்
பெஸ்டிடி கலெக்டிவ்ஸ், தரம்
மற்றும் பாரம்பரியத்தின் மீதான எங்கள்
ஆர்வத்தை வெளிப்படுத்துகின்றன.
இந்த நேரத்திலான ஆடைகளான
அணிவதன் மூலம், ஒவ்வொரு
நிகழ்வும் பாரம்பரியம் மற்றும்
மதிப்புள்ள கொள்கைகளை
வெளிப்பாடாகவும், வாழ்க்கையின்
மற்றும் முடியாத தருணங்களாகவும்
மாறும்" என்று பெருமித
தெரிவித்தார்.

இந்த 'கிராண்ட் பெஸ்ட்டிவ் கலெக்ஷன்ஸ்' இப்போது நாடு முழுவதும் உள்ள அனைத்து ராமராஜ் காட்டன் ஷோரூம்கள், முன்னணி ஜுவளி விற்பனை நிலையங்கள் மற்றும் www.ramrajcotton.in என்ற இணையதளத்திலும் கிடைக்கின்றன.



கோவை ராமகிருஷ்ணா மருத்துவமனை சார்பில்
பச்சாபானையத்தில் இலவச மெகா இதய மருத்துவ முகாம்

கோவை, செப். 28 -
இதய தினத்தின்
முன்னிட்டு, கோவையில் உள்ள
மூர் ராமகிருஷ்ணா மருத்துவமனை
இன்று பச்சாபாளையத்தில் ஒரு
பிரம்மாண்டமான இலவச மெகா
இருதய மருத்துவ முகாமை
நடத்தியது.
கோவையின் கிராமப்புறப்
பகுதி மக்களுக்குத் தேவையான
அத்தியாவசிய இதயப்
பரிசோதனைகளை எளிதில் கிடைக்கச்
செய்வதே இந்தச் சேவையின் முக்கிய
நோக்கம் ஆகும்.

எஸ்.என்.ஆர் டிரஸ்ட் நிர்வாக அறங்காவலர் சுந்தர் தகவல்:
 பூர் ராமகிருஷ்ணா மருத்துவமனை
 மற்றும் கல்வி நிறுவனங்களை
 நடத்தி வரும் எஸ்.என்.ஆர்.
 சன்ஸ் அறக்கட்டளையின் நிர்வாக
 அறங்காவலர் சுந்தர், இந்த மருத்துவ
 முகாமைத் தொடங்கி வைத்துப்
 பேசினார்.

அப்போது அவர், "எஸ்.என்.
ஆர். சன்ஸ் அறக்கட்டளை
30 ஆண்டுக்கும் மேலாக
உயர்தர மருத்துவச் சேவையுடன்
தொண்டு நடவடிக்கைகளையும்
ஆற்றி வருகிறது. இந்த
முகாம் மூலம் பச்சாபாளையம்
பகுதியை அத்தியாவசிய இதயப்
பரிசோதனைகளைக் கொண்டு
வந்திருப்பது, சமூகத்திற்கு எங்களால்
முடிந்த உதவியைத் திரும்பச் செய்யக்
கிடைத்த வாய்ப்பாகக் கருதுகிறோம்"
என்றார்.

வாழ்க்கை முறை மாற்றங்களால் இதயப் பாதிப்புகள்: தொடர்ந்து பேசிய அவர், "இன்றைய காலகட்டத்தில் தொழில்நுட்பத்தின் அதிகப்படியான பயன்பாடு, கைபேசி அதிகரிப்பால் முறையற்ற உறக்கம், துரித உணவுகள் உண்பது மற்றும் குறைந்த உடல் உழைப்பு ஆகியவை இளம் வயதினரிடம்கூட இதயப் பாதிப்புகளை ஏற்படுத்துகின்றன.

தூற்றிஷ்டவசமாக, இது போன்ற சம்பவங்கள் கிராமப்புறங்களிலும் அதிகரிப்பதை பார்த்து முடிசுகள் எனவே, இதய நோய் உட்பட எந்த நோயாக இருந்தாலும், ஆரம்ப காலத்திலேயே கண்டறிவது மிகவும் முக்கியம். இது போன்ற முகாம்கள் அதுநாடு நிச்சயம் உதவியாக இருக்கும். பச்சாபாளையம் மற்றும் சுற்றியுள்ள பகுதிகளைச் சேர்ந்த மக்கள் இந்த இலவச மருத்துவ முகாமையும் பயன்படுத்திக் கொள்ள வேண்டும் என்று அவர் கேட்டுக்கொண்டார்.

இந்தத் தொடக்க விழாவில், எஸ். என்.ஆர். சன்ஸ் அறக்கட்டளையின் தலைமையில் செயல்படும் அதிகாரி சி.வி. ராம்குமார், முதன்மை நிர்வாக அதிகாரர் ம.மகேசு குமார், ஸ்ரீ ராமகிருஷ்ணா மருத்துவமனையின் மருத்துவ இயக்குனர் ராஜகோபால், மருத்துவக் கண்காணிப்பாளர் டாக்டர் அழகப்பன் மற்றும் அறக்கட்டளையின் முக்கிய உறுப்பினர்கள் கலந்துகொண்டனர்.



பிரதமர் மோடியின் 75வது பிறந்தநாள் விழாவை முன்னிட்டு பாரதீய ஜனதா கட்சி சார்பில் முன்னாள் மாவட்ட இளைஞர் அணி தலைவர் அரவிந்த் சாகர் தலைமையில், மாவட்ட தலைவர் செந்தில்குமார் முன்னிலையில், சத்தியமங்கலம் தனியார் திருமண மண்டபத்தில் ரத்ததான முகாம் நடைபெற்றது. இதில் கவுன்சிலர் உமா, சத்தி நகர, ஒன்றிய மற்றும் மாவட்ட நிர்வாகிகள், தொண்டர்கள், பொதுமக்கள் ஆகியோர் கலந்து கொண்டனர். இந்த முகாமில் 93 பேர் ரத்த தானம் செய்தனர்.



**வினாயகா மிஷன்ஸ் சட்டக் கல்லூரியில்
புதிய மாணவர் சேர்க்கை தொடக்க விழா**

சென்னை	விநாயகா
மிஷன்ஸ் சட்டக்	கல்லூரி
பையனூர் வளாகத்தில்	2025-26
கல்வியாண்டிற்கான	எல்எல்.பி
(ஹானர்ஸ்) மற்றும்	எல்எல்.எம்
பாடப்பிரிவுகளுக்கான	மாணவர்
சேர்க்கை துவக்க விழாவை	சிறப்பாக
நடத்தியது.	
இந்தநிகழ்வில் சிறப்பு விருந்தினராக	
சென்னை	உயர்நீதிமன்றத்தின்
(மன்னாள் நீதிபதியும், உச்சநீதிமன்ற	

முத்த வழக்கறிஞருமான (ஓய்வு)
நீதிபதி அ.ரீ.சுப்ரமணியன் கலந்து
கொண்டு சிறப்புமன்றத்தினார்.
விழாவில், விநாயகா மஷின்ஸ்
ஆராய்ச்சி நிறுவனத்தின் வேந்தர்
ஏ.எஸ்.கணேசன் மற்றும் துணைத்
தலைவர் அனூராதா கணேசன்
அகியோர், புதிய மாணவர்களை
வரவேற்று, சட்டக் கல்வி
புணத்தில் அர்ப்பணிப்பு மற்றும்
நெறி/மறகுகளை பின்பற்றும்

அவசியத்தை வலியுறுத்தினர். கல்லூரியின் முதன்மைத் திட்டத்தைவர ஜே.சுரேஷ் சாமுவேல், சட்டத் துறையினர் சமூக மாற்றத்தை ஏற்படுத்தும் சக்தி வாய்ந்தவர்கள் எனக் கூறினார். துறைமுகவ்ளர் டாக்டர் அனந்த் பத்மநாபன், சட்டப் படிப்புகளின் முக்கியத்துவத்தையும், எல்எல்.எம். ஏற்படுத்தி்டங்கள் தொழில்துறைக்கு பாடப் வடிவமைக்கப்பட்டுள்ளன.



மேட்டுப்பாளையம் அருகே உள்ள தென்திருப்பதி ஸ்ரீ

[illegible]

வேங்கடேச பெருமாள் வாரி ஆலயத்தில் நடைபெற்று வரும் வருடாந்திர பிக்னிக் தர்ப்பணி விழாவில்

[illegible]

நாமக்கல், செப். 27—
நாமக்கல் மாவட்டத்தில்

எரிவாயு நிகரீவோர்களை
நலன் கருதி அனைத்து
எண்ணெய் மற்றும் எரிவாயு
நிறுவன மேலாளர்கள்,
எரிவாயு முகவர்கள்,
விஜிபிஐ போலீஸ்

தன் னா ர் வ ல ர் க ள்
 ஁ கி யோ ர் க ளு ட ன்
 எரிவாய் நுகர்வோர்க்குள்
 “சூரிவாய் நுகர்வோர்க்குள்
 குறைநீர் கூட்டம்” நாமக்கல்
 கலெக்டர் அலுவலகம்
 கூட்ட அரங்கில் மாவட்ட
 வருவாய் அலுவலர்
 தலைமையில் 30ந் தேதி
 செவ்வாய் கிழமை பிற்பகல்
 4 மணிக்கு நடைபெற
 உள்ளது.

எரிவாயு விநியோகம்
தொடர்பான குறைபாடுகள்
மற்றும் கோரிக்கைகளைத்
தெரிவிக்க விரும்பும்
நுகர்வோர்கள்
இந்தக் கட்டத்தில் கலந்து
கொண்டு எரிவாயு
விநியோகம் மற்றும்
கோரிக்கைகளை தெரிவித்து
மனுக்கள் அளிக்கலாம் என
கலெக்டர் துர்காமுர்த்தி
தெரிவித்துள்ளார்.

SMFG Grihashakti
Real Estate
எஸ்எம்எப்ஜி இந்தியா ஹோம் கபனான்ஸ் கம்பெனி லிமிடெட்

[illegible]